

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD  
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,  
AHMEDABAD BENCH ON 03.03.2020

Name of the Company:

Meenaben Khuman & Anr  
V/s  
MK Handicrafts Pvt Ltd & Anr

Section:

Section 241-242 of the Companies Act 2013.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH B. DESAI	Advocate	Rep 2.	A.B. Desai
2.	VINIT NAGAR	PCS	PE+111014225	Vinit L 03.03.2020

**ORDER**

The Parties are represented through their respective Learned Counsel.

Respondent Counsel seeks some time, as he is expected to receive a copy of rejoinder and wants to deal with the same. Hence, the time is granted.

List the matter on 08.04.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

Dated this the 3rd day of March, 2020

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)